

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Original Jurisdiction)**

**ORIGINAL PETITION NO. 01 OF 2019 &  
IA NO. 1411 OF 2019**

**Dated : 28<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Ayana Ananthapuramu Solar Private Limited ... Petitioner(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) : Mr. Hemant Sahai  
Ms. Puja Priyadarshini  
Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Ms. Poorva Saigal  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Ms. Tanya Sareen for R-2

**ORDER**

Heard learned counsel for the parties.

**Reserved for Orders.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkg*